

HIGH COURT OF CHHATTISGARH: BILASPUR

CORRIGENDUM

No. 170 /Confdl./2022
II-2-1/2022

Bilaspur, dated the 22 January, 2022

In Registry Order/Endt. No. 114/115/Confdl./2022/II-2-1/2022 dated 21.01.2022:

1. In Sl. No. 18), the date of taking over charge at the new place of posting, mentioned in the Para below Sl. No. (3) be read as '05.02.2022' instead of 05.02.2021.

Sanjay
22.01.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 171 /Confdl./2022
II-2-1/2022

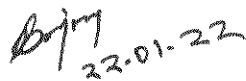
Bilaspur, dated the 22 January, 2022

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

Contd... 2/-

- 16)Registrar ([I. & E. and Vigilance]/ S. & A./Judicial/(M.)S. & A./(M.)C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 17)Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 18)
- (1) Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy, Bilaspur,
 - (2) Shri Ashok Kumar Sahu, Judge, Family Court, Jagdalpur,
 - (3) Shri Sudhir Kumar, District and Sessions Judge, Dhamtari,
- for information and compliance.*
- 19)District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 20)All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 21)Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 22)Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23)I/c. Registrar (Computerization)-cum-C.P.C., E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24)Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 25)Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26)Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27)Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28)Deputy Registrar (Confidential/Mediation/ Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 29)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31)Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32)Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


22-01-22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL